

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:139  
ANSWERED ON:22.02.2011  
FACILITIES FOR SPORTS  
Danve Shri Raosaheb Patil

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government proposes to bring in a legislation to restrict the tenure and age of sports administrators;
- (b) if so, the details thereof;
- (c) the details of the measures being taken by the Government to provide standard training facilities to the sports persons at sports venues/stadia; and
- (d) the other steps taken by the Government to promote sports at school/college level in remote, rural and urban areas of the country alongwith the funds allocated/released for the purpose during the 11th Five Year Plan?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI AJAY MAKEN)

(a) & (b): Yes, Madam. The Government has issued executive instructions imposing age and tenure limits in respect of office bearers of National Sports Federations, including Indian Olympic Association, which has further been reiterated in the National Sports Development Code, 2011 (NSDC, 2011). As per the provision, the age and tenure restrictions in respect of office bearers are as under:

"Under the revised guidelines the President of an NSF is entitled to a maximum tenure of 12 years with or without break; and the Secretary General and Treasurer can have a maximum of two consecutive terms of 4-years each across the two posts or in a single post. After two consecutive terms, a 4-year cooling-off period is compulsory. The guidelines also prescribe an age limit of 70 years on an office bearer".

The NSDC, 2011 will be part of the proposed legislation covering national sports development.

(c) The Government has assisted SAI to set up state of art training facilities at all the regional centers, including Delhi. These include provision of synthetic playing surfaces, necessary sports equipments, coaches and support staff, scientific support, etc.

(d) The Government has recognized School Games Federation of India (SGFI) for promoting sports in schools and Association of Indian Universities (AIU) for promoting sports in colleges and universities. Apart from this, under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), the Government assisted the State Governments to organize inter-school competitions. The details of funds released for SGFI, AIU and NYKS during 11th Plan is as under:-

SGFI : Rs.0.85 crore(No specific outlay for 11th Plan)

AIU : Rs.1.58 crore(No specific outlay for 11th Plan)

PYKKA : Rs.7.31 crore(Out lay Rs.1,500 crore (For conducting 11th Plan)

(for  
PYKKA inter-school  
Competitions)